

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 119

CP (IB) No. 245/Chd/Hry /2023

**IN THE MATTER OF:**

Tung Builders Pvt. Ltd.

...Petitioner

**Under Section:** 10, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 03.04.2024.

-sd-  
Court Officer

March 18, 2024  
SM